

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**CP No. 190/2019 in
OA No. 2923/2018**

This the 21st day of October, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Smt. Lajja Bati, Group-B, Age-38 years
W/o Sh. Om Prakash
D/o Sh. Rajendra Singh
R/o A-133, Gali No. 8, Madhu vihar
Near Hasanpur Deput, Delhi.Petitioner

(through Sh. Pramod Kr. with Sh. Om Prakash Singh)

VERSUS

Tara Walwekar
Deputy Director of Education
District East, DoE, GNCTD
'D' Block, Anand Vihar
Delhi-110092. Respondent

(through Ms. Purnima Maheshwari)

ORDER (Oral)

Hon'ble Mr. S.N. Terdal:

In view of the order passed by the Hon'ble High Court in WP(C) No. 10670/2019 dated 30.09.2019, the CP is closed. Notices issued to the respondents are discharged.

**(A.K. Bishnoi)
Member (A)**

**(S.N.Terdal)
Member (J)**

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